

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Acceptance of resignation of Shri Sajad Ashraf,
Government Advocate.

Government Order No. 12902- JK(LD) of 2024.
Dated. 16- 07-2024.

Sanction is hereby accorded to the acceptance of resignation tendered by Shri Sajad Ashraf, Government Advocate in the Srinagar Wing of Hon'ble High Court of Jammu and Kashmir and Ladakh; consequent thereto his services as Government Advocate are hereby dispensed with immediate effect.

By Order of the Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government
Dated.16 -07-2024.

No: Law-Jud/84/2024-10.

Copy to the:

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K, Jammu.
2. Principal Secretary to Government, Home Department.
3. Director General of Police, J&K, Srinagar.
4. Additional Director General, Criminal Investigation Department, J&K at Srinagar.
5. Director Information, J&K, Srinagar.
6. Director, Archives, Archaeology and Museums, J&K, Jammu/Srinagar.
7. Director Finance, Department of Law, Justice & P.A.
8. Director Litigation Kashmir.
9. Private Secretary to Advocate General for information of Ld. Advocate General. He is requested to make necessary arrangements regarding Department allocated to the Ex Government Counsel.
10. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
11. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of Secretary.
12. Shri Sajad Ashraf. Advocate.
13. Accountant/Nazir, Department of Law Justice and P.A.
14. I/C website of the Department of Law, Justice and Parliamentary Affairs.
15. Government Order File.
16. Concerned File.

(Reyaz Ali Bhat)
Assistant Legal Remembrancer

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16-07-2024.

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16.07.24